

Next Date 13/4/93

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

ADDITIONAL BENCH AT JODHPUR

CIRCLE BENCH JAIPUR.

ORIGINAL APPLICATION NO. 131/93 /1993

Date of Filing :

OR

Date of Receipt:
of by post.

Registration No. _____

Signature _____

BETWEEN

Bhagwan Sohan S/o Shri Hardev Raizer

aged about 31 years, Resident of Jaipur, working as Daily Wages employee, Passport Office, Foreign Ministry, Government of India, Jaipur.

....Applicant.

VERSUS

1. Union of India through the Secretary to Government of India, Foreign Ministry, New Delhi.
2. The Passport Officer, Foreign Ministry, Government of India, Jaipur.
3. Gopal Lal S/o Not known.
4. Shambu Dayal S/o Not Known.
5. Anil Kumar S/o Not known.
6. Jagan Singh S/o Not known.
7. Kumari Manju D/o Not known.
8. Kumari Seema D/o Not Known.
9. Smt. Annama W/o Not Known.
10. Shri Masoom S/o Not known.

Filed on 23.3.93
Registrar
C.A.T. JAIPUR

...2/-

As per Court Passed MP No 16/93
Order No 17/3/93
This Date 13/4/93
Jain
Only few lines
Two for Circle Bench
Two for Rapid